

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.4372

TO BE ANSWERED ON FRIDAY THE 12TH AUGUST, 2016
SHRAVANA 21, 1938 (SAKA)

SERVICE TAX ON APMC'S INCOME

4372. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government intends to include levying Service Tax on Agricultural Produce Market Committee's income from renting of immovable properties in the negative list of the Finance Act, 1994; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a): No, Madam.

(b): Does not arise in view of reply to part (a) above.
